

**IN THE COURT OF DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURTS, NEW DELHI.**

CC NO. 19/2020

**ECIR/HQ/19/2017
DATED 04.12.2017
U/S 3, 4 PMLA, 2002**

DEEPAK TALWAR ETC.

.....PETITIONER

VS.

DIRECTORATE OF ENFORCEMENT

.....RESPONDENT

ORDER

31.03.2020

This is an application for listing regular bail application u/s 439 Cr. P.C. on ground of extreme urgency. The same is received on email of PS of undersigned who transmitted the same to the undersigned. After having gone through the contents thereof it transpired that two separate FIRs were registered on the same facts and same transactions against the same accused, one by Central Bureau of Investigation and another by Directorate of Enforcement.

From the record of extreme urgent matter allowed to be taken up through VC during this period of closure, it is revealed that similar application for regular bail was moved on behalf of same accused on 26.03.2020 which, Sh. Chander Shekhar, Ld. Special Judge (PC Act) CBI on duty after hearing through Video Conferencing was pleased to dismissed the same vide detailed speaking order, not only as a regular bail application but also treating it as an application for interim bail on medical ground, reference be had to the order attached herewith.

However, ld. Counsel has tried to mislead the undersigned speaking telephonically to her PS today that accused has been granted interim bail till 15.05.2020 by the above referred order dated 26.03.2020.

In view of the above facts, I am of the considered view that there is no urgency made out to list the regular bail application during this 'Closure' period.

Application for listing of regular bail application on an urgent basis is hereby dismissed. The regular bail application may be taken up as and when regular functioning of court is restored i.e. after 15th April, 2020 or as per any further order of Hon'ble High Court of Delhi.

Copy of order be conveyed to the counsel for applicant as well as to the counsel for E.D. through the PS of undersigned and be uploaded on the website.

Sd/-
(SUJATA KOHLI)
District & Sessions Judge-cum-Spl. Judge
(PC-Act) (CBI), Rouse Avenue District Court,
New Delhi.